

CORRIGENDUM TO PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF**BLUE CIRCLE SERVICES LIMITED (BCSL)****(Regd. Office: 106, Sagar Shopping Centre, J.P.Road, Andheri (West), Mumbai-400058)**

Further to the Public Announcement ("PA") dated August 27, 2009 to the shareholders of BCSL issued by VC Corporate Advisors Pvt. Ltd., ("VCAPL" or "Manager to the Offer") on behalf of Prime Capital Market Limited ("Acquirer") pursuant to and in compliance with Regulation 10 & 12 and other applicable provisions of the Securities and Exchange Board of India (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 and subsequent amendments thereto ("Regulations"), the shareholders of BCSL are requested to note the following amendment with respect to the PA:

1. The Original and Revised Schedule of major activities pertaining to the Offer is as under :

Activities	Original Date & Day		Revised Date & Day	
	Date	Day	Date	Day
Date of Public Announcement	27.08.2009	Thursday	27.08.2009	Thursday
Specified Date (for the purpose of determining the name of shareholders to whom the Letter of Offer will be sent)	11.09.2009	Friday	11.09.2009	Friday
Last Date for a Competitive Bid, if any	17.09.2009	Thursday	17.09.2009	Thursday
Date by which the Letter Of Offer to be Dispatched to the shareholders	08.10.2009	Thursday	05.12.2009	Saturday
Date of Opening of the Offer	16.10.2009	Friday	11.12.2009	Friday
Last date for revising the Offer Price/ Number of Shares	23.10.2009	Friday	17.12.2009	Thursday
Last date for Withdrawal of Acceptance by shareholders who have accepted the Offer	29.10.2009	Thursday	23.12.2009	Wednesday
Date of Closing of the Offer	04.11.2009	Wednesday	30.12.2009	Wednesday
Date of communicating acceptance / rejection and payment of consideration for applications accepted	19.11.2009	Thursday	14.01.2010	Thursday

2. The Registered Office address of the Target Company has changed to 106, Sagar Shopping Centre, J.P.Road, Andheri (West), Mumbai-400058 w.e.f 01.10.2009.

3. Mr. Praveen Kumar Jain, Director of PCML has resigned w.e.f 04.11.2009.

All other terms and conditions of the Offer remain unchanged. The Acquirer and its directors accept full responsibility for the information contained in this announcement and also accept responsibility for the obligations of the Acquirer laid down under the Regulations.

This announcement would also be available on the SEBI website at <http://www.sebi.gov.in>

Issued by Manager to the Offer on behalf of the Acquirer:



Manager to the Offer:

VC CORPORATE ADVISORS PRIVATE LIMITED

(Contact Person: Tanmay Kumar Saha)

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Place: Kolkata

Date: 28.11.2009